

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1999/62/2/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Mahendra Kalita,
Special Judge, CBI, Assam,
Additional Court No. 3, Guwahati.

Dated Guwahati, the 24th October, 2019.

Sub:- **Restricted holiday along with station leave permission.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/900/E dtd. 21.10.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 29.10.2019 along with station leave permission for that day has been granted/rejected.

The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati and in her absence Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati shall remain in-charge of your Court and office in your absence.

Yours faithfully,

6215 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-7/99/6213-1A, dated 24/10/19

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3. The Systems Analyst, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)